

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI

Item No. 06.

C.P. (IB)/2118(MB)2019

CORAM

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **19.04.2024**

NAME OF THE PARTIES : **Capt Surinder Singh Grewal**

Vs

Aamby Valley Limited

For FC : Absent.

For CD : Adv. Ambrin Khan a/w Aditya Chopra
i/b Victorian Legalis, Advocates & Solicitors.

IBC under Sec. 7

ORDER

1. This is a transferred matter from Bench I to this Bench.
2. Bench No. I has already adjourned the matter *sine-die* with liberty to mention the matter, if any specific order is passed in this regard by the Hon'ble Supreme Court, in view of the order in Contempt Petition No. 1820-1822/2017, in para (viii) thereof. The said order of Bench I shall continue . Registry is directed to take this matter off our Board.

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//SKS//